

MOST IMMEDIATE

No. _____/G-1/Gaz./DHC/2025

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Principal District & Sessions Judge (HQ),
Tis Hazari Courts Complex,
Delhi-110054.

Sub: Appointment/promotion to Delhi Higher Judicial Service under Limited Competitive Examination quota- regarding.

Sir,

I am directed to forward herewith a copy of Notification No. F.1/25/2024-Judl./Suptlaw/1698-1705 dated 12.09.2025, issued by the Department of Law, Justice and Legislative Affairs, Government of NCT of Delhi on the above subject, with a request to deliver a copy of the same to the officers concerned and obtain and send their joining reports to this Court.

I am further directed to request you to kindly ask Mr. Puneet Nagpal, Mr. Nishant Garg and Ms. Swati Gupta-I, the newly appointed/promoted officers to Delhi Higher Judicial Service, to report to the Chairperson, Delhi Judicial Academy for the Orientation Course.

Yours sincerely,

(Arun Bhardwaj)
Registrar General

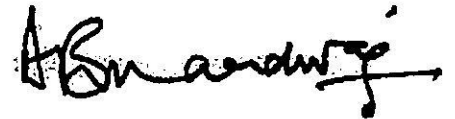
Endt. No. 5177-5188/G-1/Gaz./DHC/2025

Dated: 15th Sept, 2025

Copy for information to: -

1. The Principal District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
2. The Principal District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
3. The Principal District & Sessions Judge, North-West, Rohini Courts Complex, Delhi.
4. The Principal District & Sessions Judge, South, Saket Courts Complex, New Delhi.

5. The Principal District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
6. The Principal District & Sessions Judge, North, Rohini Courts Complex, Delhi.
7. The Principal District & Sessions Judge-Cum-Special Judge (PC Act)(CBI), Rouse Avenue Court Complex, New Delhi.
8. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
9. The Principal District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
10. The Principal District & Sessions Judge, West, Tis Hazari Courts Complex, Delhi.
11. The Principal District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
12. The Chairperson, Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, Delhi with the request to conduct Orientation Course for the officers newly appointed/promoted to Delhi Higher Judicial Service.



Registrar General

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,
NEW DELHI-110002

No.F.1/25/2024-Judl./Suptlaw/ 1698 - 1705

Dated 12/09/2025

NOTIFICATION

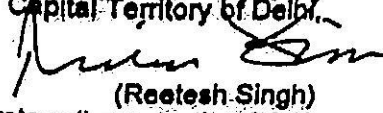
No.F.1/25/2024-Judl./Suptlaw/ 1698 - 1705 In pursuance of the provisions of Rule 12 of the Delhi Higher Judicial Service Rules, 1970, as amended up to date, the Lt. Governor of the National Capital Territory of Delhi, in consultation with the High Court of Delhi, is pleased to appoint the following candidates as member of the Delhi Higher Judicial Service pursuant to their passing of the Limited Departmental Competitive Examination, 2024, held under rule 7(1)(b) Delhi Higher Judicial Service Rules, 1970, against regular vacant posts in order of their inter se seniority in Delhi Judicial Service on probation, for a period of two years w.e.f. the date they assume the charge of their office.

- (1) Mr. Puneet Nagpal
- (2) Mr. Nishant Garg
- (3) Ms. Swati Gupta-I

2. The above appointment shall be subject to the provisions of the Delhi Higher Judicial Service Rules, 1970 as amended up to date and other orders/instructions as may be applicable to the officers of the Delhi Higher Judicial Service from time to time.

3. The post carries the scale of pay of members of the Delhi Higher Judicial Service, as is provided in Rule 20 of Delhi Higher Judicial Service Rule, 1970, in respect of Promoted Officers.

By order and in the name of the
Lt. Governor of the National
Capital Territory of Delhi,



(Reetesh Singh)
Principal Secretary (Law, Justice & LA)

No.F.1/25/2024-Judl./Suptlaw/ 1698-1705

Dated 12/09/2025

Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi w.r.t. his D.O. letter No.4989/DHC/Gaz-IA/VI/E.2(a)/2025 dated 02.09.2025
4. The Principal District & Sessions Judge (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (In duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV) with the request that five copies of Gazette may be sent to this department for official use.
6. The Controller of Accounts, Govt. of NCT of Delhi, Delhi.
7. Officers concerned through the Registrar General, High Court of Delhi, New Delhi
8. Guard file.



(Reetesh Singh)

Principal Secretary (Law, Justice & LA)

9991

8482

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2025/ 67267-67305 Dated, Delhi the _____

Sub : Appointment/ promotion of Delhi Higher Judicial Service-
regarding.

Copy forwarded along with its enclosures for information and
necessary action to:-

1. The Officer In-charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Branch, Tis Hazari Courts, Delhi.
2. The Officers Concerned.
3. The Administrative Civil Judge, (Central), Tis Hazari Courts, Delhi.
4. The A.OJs (Judl) Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Deepak Garg)

District Judge (Commercial Court)-09/
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi